GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 1164

TO BE ANSWERED ON THE 9TH FEBRUARY, 2021/ MAGHA 20, 1942 (SAKA)

ATROCITIES AGAINST SCHEDULED CASTES

†1164. DR. VIRENDRA KUMAR:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of cases related to atrocities reported to the National Scheduled Castes Commission during the last three years;
- (b) the number of cases against which action has been taken and the number of cases still pending;
- (c) the number of cases in which the accused have been sentenced after being found guilty, State-wise; and
- (d) the compensation provided to the victims?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY)

(a) to (d): The Ministry of Home Affairs does not maintain data on the number of cases related to atrocities reported to the National Commission for Scheduled Castes (NCSC). However, as informed by the NCSC, it has received 17901 representations during the last three years and it has taken action on all the representations. The NCSC has also informed that it does not award any sentence. Further, data on compensation provided to victims is not maintained centrally.
